

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : MOI Toyofuji Automotive Logistics India Pvt Ltd
Vs
Sical Logistics Pvt Ltd

MAIN PETITION NUMBER : IBA/73/2020

(IA/MA) APPLICATION NUMBERS

IA/137(CHE)/2022, IA/556(CHE)/2022

ORDER

IA/556(CHE)/2022

Present: Shri. P.H. ArvindhPandian, Ld. Sr.Counsel for the Applicant.
Shri. S.T. Raja, Ld. Standing Counsel for the Respondent.

Ld. Counsels for the parties submit that the name proposed by the Applicant is under consideration by the Respondent as to mediation.

At joint request, list the applications for hearing on **07.06.2024**.

IA/137(CHE)2022

Present: Ms. Aishwarya S. Nathan, Ld. Counsel for the Applicant.

This application is wrongly listed today.

Sd/-

Sd/-

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

SANJIV JAIN
MEMBER (JUDICIAL)

vs